COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 264 OF 2014 <u>AND</u> APPEAL NO. 173 OF 2015

Dated: 18th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission Respondent(s)

<u>ORDER</u>

Due to administrative reasons, the matters could not be taken up.

List these matters on **05.02.2018**.

COURT MASTER